

Government of India  
Ministry of Finance  
Department of Expenditure

**LOK SABHA**  
**UNSTARRED QUESTION NO.664**

**TO BE ANSWERED ON FRIDAY, THE 26<sup>th</sup> FEBRUARY, 2016/  
PHALGUNA 7, 1937 (SAKA)**

**COMMITTEE FOR SEVENTH PAY COMMISSION**

**QUESTION**

**664. SHRI S.R. VIJAYA KUMAR:  
SHRIMATI P.K. SREEMATHI TEACHER:**

Will the **MINISTER OF FINANCE** be pleased to state:

- (a) whether the Government has set up a high powered Committee to process the recommendations of the 7<sup>th</sup> Pay Commission;
- (b) if so, the details thereof and the composition of the Committee;
- (c) the time by which the Committee is likely to submit its report to the Government;
- (d) whether the income inequality between officers and lower staff has increased after the implementation of recommendations of 7<sup>th</sup> Pay Commission;
- (e) if so, the corrective measures taken/being taken by the Government to reduce income inequality between officers and lower staff of Central Government employees; and
- (f) the steps taken/being taken by the Government for implementation of 7<sup>th</sup> Pay Commission Report in a time bound manner?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI JAYANT SINHA)**

**(a) & (b):** An Empowered Committee of Secretaries under the chairmanship of Cabinet Secretary has been constituted to function as the Screening Committee to screen the recommendations of the 7<sup>th</sup> Central Pay Commission after taking into account the views of the concerned stakeholders viz., Ministries/Departments, Staff Associations and the Joint Consultative Machinery, so as to firm up the final conclusions for approval of the Cabinet. The composition of the Committee is as under:-

(i)	Cabinet Secretary	-	Chairman
(ii)	Finance Secretary/Secretary(Expenditure)	-	Member
(iii)	Secretary, Department of Personnel & Training	-	Member
(iv)	Secretary- Department of Pension & PW	-	Member
(v)	Secretary, Ministry of Home Affairs	-	Member
(vi)	Secretary, Ministry of Defence	-	Member
(vii)	Secretary, Department of Revenue	-	Member
(viii)	Secretary, Department of Posts	-	Member
(ix)	Secretary, Department of Health	-	Member
(x)	Secretary, Department of Science & Technology	-	Member
(xi)	Chairman, Railway Board	-	Member
(xii)	Deputy Comptroller & Auditor General	-	Member
(xiii)	Secretary(Security),Cabinet Secretariat	-	Member

**(c) to (f):** While taking a final decision on the recommendations of the 7<sup>th</sup> Central Pay Commission, all relevant factors will be kept in mind.

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